

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2017 &
IA NO. 668 OF 2017 & IA NOS. 438 & 956 OF 2018**

Dated: 15th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Eastern India Powertech Limited **Appellant(s)**
Versus
Assam Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sonia Nigam
Ms. Neha Khandelwal
Ms. Khushboo Bari
Mr. Jasvir Singh Sabharwal
Mr. Priyank Ladoia
Mr. Aditya Jalan

Counsel for the Respondent(s) : Ms. Ritika Singhal for R-1
Mr. Avijit Roy for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.07.2019**.

(S.D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson